

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

**Item No. 29
IA No. 921/2022
In
CP (IB) No. 125/Chd/Hry/2021
(Admitted Matter)**

**Under Section 19(2) of the
Insolvency and Bankruptcy Code,
2016**

In the matter of:-

Aviagen India Poultry
Breeding Company Pvt. Ltd.

...Operational Creditor

Vs.

Hygiene Feeds & Farms Pvt. Ltd.

...Corporate Debtor

Due to holding of Allahabad Bench in the second half, the matter
could not be taken up today, hence adjourned to 17.02.2023.

Sd/-

Court Officer

December 06, 2022

YP